

Annexure- "C"

LOGIX CITY DEVELOPERS PRIVATE LIMITED (UNDER CIRP) (CIN : U70101DL2011PTC215320)					
C. Operational Creditors					
S. No.	Name of Creditors	Amount Claimed	Provisionally Admitted Claim	Security Interest	Amount (in Rs.) Remarks
1	Piyush Kumar Gupta	78,570	58,320	Unsecured	Amount admitted to the extent balance in books of Account
2	Sophisticated Industrial Materials Analytic Labs Pvt. Ltd.	2,719,374	115,497	Unsecured	Amount admitted to the extent balance in books of Account
3	Colliers International (India) Property Services Pvt. Ltd.	39,881,249	21,379,408	Unsecured	Note III (B)
4	360 Realtors LLP	17,920,106	-	Unsecured	No copy of work order, GST returns, ledger account and confirmation from the CD for the services given. Further, Claim filed in form CA instead of Form B.
5	New Okhla Industrial Development Authority	6,077,476,966	6,009,277,327	Unsecured	Note III (A)
6	Envicon Technologies Pvt. Ltd.	431,776	358,194	Unsecured	Amount admitted to the extent balance in books of Account
7	Sentinels Security Pvt. Ltd.	9,358,325	8,973,556	Unsecured	Amount admitted to the extent balance in books of Account
8	Johnson Lifts Pvt. Ltd.	3,120,336	384,825	Unsecured	Amount admitted to the extent balance in books of Account
9	Globe Security Solutions Pvt. Ltd.	1,167,377	969,018	Unsecured	Amount admitted to the extent balance in books of Account
10	Mahadev Building Interiors	1,220,724	474,372	Unsecured	Amount admitted to the extent balance in books of Account
11	Krishna Power Gen	825,120	627,389	Unsecured	Amount admitted to the extent balance in books of Account
12	CP Kukreja Architects	7,431,320	-	Unsecured	No supporting documents submitted
13	Amit Kumar	560,000	338,949	Unsecured	No supporting documents submitted
14	Biteni Yadav	52,379	35,052	Unsecured	Amount admitted to the extent balance in books of Account
15	Indiabulls Investment Advisors Ltd	9,375,322	8,597,890	Unsecured	Note III (B)
16	UFTUltra Facility Management Private Limited	8,398,290	6,674,490	Unsecured	Note III (B)
17	Shubham Automobiles	673,275	673,275	Unsecured	Amount admitted to the extent balance in books of Account
18	UrbanTech Engineers	659,310	593,127	Unsecured	Amount admitted to the extent balance in books of Account
19	Dolly Motors	1,457,850	1,453,950	Unsecured	Amount admitted to the extent balance in books of Account
Sub Total (C)		6,182,807,669	6,060,984,639		

Note III:

A	Pursuant to the terms of lease deed dated 8.6.2011 and judgement of Hon'ble Supreme Court in the matter of Greater Noida Industrial Development Authority v. Prabhjit Singh Soni & Anr., wherein it has been held that if lessor is having charge on the plot towards payment of its dues, then lessor would be considered as secured creditors and accordingly New Okhla Development Authority, by virtue of having first charge on the plot no GH-02, Sector 143, Noida – UP is a secured creditor.
B	Claim filed under the category of homebuyers but since there is no time, value of money therefore, claim if being admitted under the category of Operational Creditors and amount admitted to the extent balance in books of Account

Annexure- "D"

D. Workmen & Employees					
S. No.	Name of Creditors	Amount Claimed	Provisionally Admitted Claim	Security Interest	Amount (in Rs.) Reasons for rejection
1	Jitendra Singh	58,200	NIL	Unsecured	Clarification sought pending to be received
Sub Total (D)		58,200	-		

Annexure- "E"

E. Other Creditors					
S. No.	Name of Creditors	Amount Claimed	Provisionally Admitted Claim	Security Interest	Amount (in Rs.) Reasons for rejection
1	NIL	NIL	NIL	NIL	NIL
Sub Total (E)		-	-		
Grand Total (C+D+E)		6,182,865,869	6,060,984,639		

For Logix City Developers Private Limited

MANOHAR LAL VIJ
IBBI/IPV-001/
IP-P01480/
2018-2019/
12269
INSOLVENCY PROFESSIONAL

Manohar Lal Vij

Resolution Professional

IBBI Reg. No.: IBBI/IPA-001/IP-P-01480/2018-2019/12269

AFA valid upto- 07th November 2026

Regd. Add. with IBBI: 8/28, Third Floor, Right Side, WEA, Abdul Aziz Road, Karol Bagh, New Delhi-110005

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